

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.**

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 207/15	TP 28/17	For compliance of office objections raised by registry	433(e)	The Pride Enterprises, Coimbatore Vs Mekong Rubber Pvt. Ltd., Mysuru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Atash R Bautia for Vineek	PETITIONER	

O R D E R

Counsel for Petitioner is present. He has filed copy of demand notice that to have been sent to Corporate Debtor. Counsel for Petitioner is directed to file proof of service of demand notice on the Corporate Debtor. Further Counsel is directed to serve notice on Corporate Debtor, since it is reported that, previous notice could not be served on the Corporate Debtor issued by the Tribunal. List it on 24/01/2018.


Member (T)


Member (J)